


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2019

NAME OF THE COMPANY: Prayag Polytech Pvt Ltd V/s MD Plastech Pvt Ltd

SECTION OF I & B CODE: 9 IBC

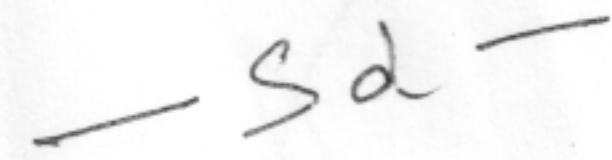
| <u>Sl. NO.</u> | <u>Name</u>    | <u>Designation</u> | <u>Representation</u>   | <u>Signature</u>  |
|----------------|----------------|--------------------|-------------------------|---|
| 1.             | Sagar Mehrotra | Advocate           | Operational<br>Creditor |  |
| 2.             |                |                    |                         |   |

Sh. Sagar Mehrotra, Advocate for the Operational Creditor is present.

After some argument, the learned counsel appearing for the Operational Creditor wanted to file the tracking report regarding the delivery of notice upon the Respondent.

List the matter on 15<sup>th</sup> October, 2019.

**Dated: 25.09.2019**



**A.R.K SINHA  
MEMBER (J)**